

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:127
ANSWERED ON:18.11.2010
'PROFIT/LOSS-MAKING PSUS'
De Dr. Ratna; Sidhu Shri Navjot Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the total number of Public Sector Undertakings (PSUs) functioning in the country;
- (b) the number of profit-making PSUs alongwith profits made during the last three years;
- (c) whether a number of PSUs are incurring huge losses;
- (d) if so, the details thereof; and
- (e) the steps being taken to turn them into profit-making ventures?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question No. 127 for reply on 18.11.2010 regarding Profit/Loss-making PSUs by Hon'ble Members Dr. (Smt.) Ratna De (NAG) and Shri Navjot Singh Sidhu

(a) As per Public Enterprise Survey (2008-09), there were a total of 213 functioning/operating Central Public Sector Enterprises (CPSEs) in the country as on 31.3.2009.

(b): The number of profit making CPSEs during 2006-07, 2007-08 and 2008-09 stood at 154, 161 and 158 CPSEs respectively. The total (net) profit of these profit making CPSEs stood at Rs. 89,581 crore, Rs. 91,571 crore and Rs. 98,652 crore in 2006-07, 2007-08 and 2008-09 respectively.

(c) & (d): There were 54 CPSEs which incurred losses during 2008-09. Details of these loss making CPSEs are annexed.

(e): The steps taken to turn these loss making CPSEs into profit making CPSEs are as follows:

(i) Financial restructuring, such as, conversion of loans into equity, waiver of loan and interest, Government guarantee for raising loans, grant of moratorium on payment of interest /loan;

(ii) Business restructuring, such as, formation of new joint ventures (JVs), merger with another CPSEs, modernization and improved marketing strategies;

(iii) Rationalization of manpower etc.

(iv) Government established the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004 for advising the Government for strengthening, modernization, reviving and restructuring of CPSEs. Based on the recommendations of BRPSE, the Government has, so far, approved revival of 40 CPSEs envisaging a total assistance of Rs.23,591 crores (cash assistance of Rs.3,276 crores in the form of infusion of funds and non-cash assistance of Rs.20,315 crores in the form of waivers / write offs of loans, etc.).